

PROCEEDINGS OF THE PRL. DISTRICT & SESSIONS JUDGE,
CHIKKABALLAPURA

Sub: Recruitment to the post of Typist-copyists.

- Ref: 1) Letter No.LCA-II 128/2012, dated 13.02.2017
of the Hon'ble High Court of Karnataka,
Bengaluru.
2) Government order No.LAW 112 LCE 2012,
Dated 28.12.2012 & LAW 137 LCE 2014,
Dated 08.03.2016.
3) This office Notification No.1/2017,
Dated:27.02.2017.
4) This office Skill test, dated 21.04.2019.
5) This office interview dated 27.04.2019.
6) This office provisional selection order No.ADM
95/2019, dated 27.04.2019 and order No.ADM
99/2019, dated 10.05.2019.
7) This office Note and orders passed thereon.

ORDER NO.ADM 99 /2019, CHIKKABALLAPURA,

DATED: 27.05.2019

The following candidates have been appointed as **Typists-copyists** with immediate effect in the grade of 21400-500-22400-550-24600-600-27000-650-29600-750-32600-850-36000-950-39800-1100-42000 with usual allowances admissible to the post, temporarily on probation for a period of **TWO** years as per Direct Recruitment Rules vide this office Notification & Provisional Selection orders cited at Reference No.3 & 6 above & the candidates are posted to the Courts shown against their names in the column No.3 as detailed below.

Sl. No.	Name and address of the candidates	Court to which posted
01	KAVYA C., NO 50, 1ST CROSS, HANUMAPPA LAYOUT, ALLALASANDRA, G.K.V.K POST, Taluka-BENGALURU RURAL District-BENGALURU RURAL. State-KARNATAKA Pin code :560065. Ph. 8861031814.	Senior Civil Judge & JMFC Court, Chintamani.

